

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 101
(IB)-999(PB)/2020

IN THE MATTER OF:

Mr. Ramesh Aggarwal

.... Applicant/petitioner

v.

M/s. Residency Pvt. Limited

.... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 04.11.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner

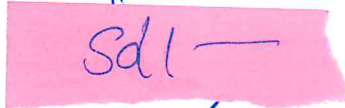
Mr. Sanyam Saxena, Rishab Garg and
Mr. Bandana Grover, Advs


For the Respondent

Mr. Saurabh Jain, Adv.
Ms. Shiva Vijaya Kumar, Mr. Angad Singh Dugal,
Advs. for Respondent No.7 In IA 4191

ORDER

On request, adjourned this matter on 04.12.2020.


(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT


(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

04.11.2020
Deepak